

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 25/RP/2022 in
Petition No. 88/TT/2020**

Subject : Petition for review of order dated 22.4.2022 in Petition No. 88/TT/2020.

Date of Hearing : 28.3.2023

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Madhya Pradesh Power Management Company Ltd. & 10 Others

Parties present : Shri Anand K. Ganesan, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Varun Chopra, Advocate, MPPMCL
Shri Harsh Khabar, Advocate, MPPMCL
Shri Zafrul Hassan, PGCIL
Shri Pankaj S., PGCIL

Record of Proceedings

Learned proxy counsel for the Petitioner sought a short adjournment as the arguing counsel is not available.

2. The Commission acceded to the request of the Petitioner and adjourned the matter.
3. The Petition shall be listed for further hearing on 13.4.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

